

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/224(KB)2023
IA(I.B.C)/1268(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS ROADWINGS INTERNATIONAL PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] For the Financial Creditor
Ms. Soumya Roy Chowdhury, Adv.]
Mr. Sankarsan Sarkar, Adv.]
Mr. Aditya Kanodia, Adv.]
Ms. Suparna Sardar, Adv.]
Mr. Tanmoy Sett, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Mr. Orijit Chatterjee, Adv.]
Mr. Shubham Raj, Adv.]

ORDER

1. Ld. Sr. Counsel/Counsel appearing on behalf of the financial creditor present. Ld. Sr. Counsel/Counsel appearing on behalf of the corporate debtor present.
2. Heard Ld. Sr. Counsel Mr. Jishnu Saha appearing on behalf of corporate debtor in full.
3. The parties are requested to file their written note/convenience note of arguments before the next date of hearing, if not, already filed.
4. List this matter for continuation of arguments on **30.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.